

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1415/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Parmanand Kewalramani
V/s.
Modlite Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Pratik Tripalli: PCS for Corporate Debtor 

COMMON ORDER

C.P. No. 1414/I&BC/NCLT/MB/MAH/2017

C.P. No. 1415/I&BC/NCLT/MB/MAH/2017

C.P. No. 1416/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. Although the matter was listed for Today's Hearing, however, during this period a Praecipe was moved from the side of the Petitioner. On that Application/Praecipe the C.Ps are adjourned to **08.12.2017**. As a consequence the matter is now adjourned to **08.12.2017**. Date is

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
20.11.2017.
aah

Sd/-

M.K. Shrawat
Member (Judicial)